

**GOVERNMENT OF INDIA
ATOMIC ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:2838
ANSWERED ON:30.07.2014
ALLOCATION OF POWER
Galla Shri Jayadev

Will the Minister of ATOMIC ENERGY be pleased to state:

- (a) whether the power generated from Kudankulam Atomic Power Plant has been allocated to various States;
- (b) if so, the details thereof, State-wise;
- (c) whether several States especially Andhra Pradesh have demanded for allocation of 300 MW from Kudankulam Atomic Power Plant; and
- (d) if so, the details thereof and the action taken by the Government in this regard?

Answer

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE
(DR. JITENDRA SINGH):

(a) Yes Sir.

(b) The Ministry of Power has made allocations of power from Kudankulam Nuclear Power Plant to the beneficiary states in the Southern Electricity Region after the relinquishment of its share of 530 MW by the erstwhile state of Andhra Pradesh. The details in this regard are as under:

State	Entitlement (MW)
Tamil Nadu	925 (including 10% Home State entitlement)
Kerala	266
Karnataka	442
Pondicherry	67
Unallocated	300
Total	2000

(c)&(d) Recently, some States including the erstwhile state of Andhra Pradesh have requested for increased allocation of power from unallocated quota. However, the allocation of unallocated power is determined based on the exigencies of the situation.